

### Concern over Cyber crimes in the Country

**डा. लक्ष्मीकान्त बाजपेयी** (उत्तर प्रदेश): महोदय, हम जितनी तेज़ी से डिजिटल दुनिया की ओर बढ़ रहे हैं, ठीक उतनी ही तेज़ी से साइबर अपराध की संख्या में भी वृद्धि हो रही है। जिस गति से तकनीक ने उन्नति की है, उसी गति से मनुष्य की इंटरनेट पर निर्भरता भी बढ़ी है। एक ही जगह पर बैठकर इंटरनेट के ज़रिये मनुष्य की पहुँच विश्व के हर कोने तक आसान हुई है। आज के समय में इंटरनेट का उपयोग लगभग हर क्षेत्र में किया जाता है - जैसे सोशल नेटवर्किंग, ऑनलाइन शॉपिंग, डेटा स्टोर करना, गेमिंग, ऑनलाइन स्टडी, ऑनलाइन जॉब इत्यादि। इंटरनेट के विकास और इससे संबंधित लाभों के साथ साइबर अपराधों की अवधारणा भी विकसित हुई है।

भारत इंटरनेट का तीसरा सबसे बड़ा उपयोगकर्ता है और हाल के वर्षों में साइबर अपराध कई गुना बढ़ गए हैं। डिजिटल भारत कार्यक्रम की सफलता काफी हद तक साइबर सुरक्षा पर निर्भर करेगी। अतः भारत को इस क्षेत्र में तीव्र गति से कार्य करना होगा।

वर्तमान में भारत की बड़ी आबादी सोशल नेटवर्किंग साइट्स का उपयोग करती है। भारत में सोशल नेटवर्किंग साइट्स के उपयोग के प्रति लोगों में जानकारी का अभाव है। इसके साथ ही अधिकतर सोशल नेटवर्किंग साइट्स के सर्वर विदेश में हैं, ऐसे में सोशल मीडिया का सावधानीपूर्वक उपयोग ही हमें ऑनलाइन ठगी तथा साइबर अपराध के गंभीर खतरों से बचा सकता है।

साइबर सुरक्षा उपलब्ध कराने के लिये सरकार को और भी प्रभावी कदम उठाने की आवश्यकता है। इस दिशा में जागरूकता बढ़ाना और साइबर सुरक्षा के महत्व को समझना अत्यंत आवश्यक है।

महोदय, अतः मेरी सरकार से यह माँग है कि इस पर ध्यान दिया जाए।

MR. DEPUTY CHAIRMAN: The hon. Member, Dr. Bhim Singh (Bihar), associated himself with the Special Mention made by Dr. Laxmikant Bajpayee.

### Demand for securing rights and protections for domestic workers

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, lack of comprehensive legal protections for domestic workers has long plagued India. Despite their vital role in households, they suffer from exploitation and unsafe working conditions. Domestic work in India is largely unregulated. As per the National Domestic Workers' Movement, 90 per cent of India's domestic workers are women or children aged 12 to 75, with 25 per cent under age-14. Most are illiterate and engaged in tasks such as cooking and cleaning, traditionally seen as women's work and considered subservient. Most of these workers lack formal contracts or protection under recently passed Labor Codes, leaving them vulnerable to exploitation. This situation is worsened by societal

attitudes in their better-off employers, who regard domestic work as menial labor rather than a profession deserving dignity.

The lack of proper implementation of existing legal protections allows employers to exploit workers without consequence. The Domestic Workers (Registration, Social Security, and Welfare) Bill, proposed by the National Commission of Women in 2009 is yet to be implemented.

To protect domestic workers, we must enact robust legislation ensuring fair wages, safe conditions, and social security. The recent direction from the Supreme Court, calling on the Government to enact a separate law for domestic workers, only reinforces the urgency of these reforms. I demand that the Government should look into it. Thank you.

MR. DEPUTY CHAIRMAN: The hon. Member, Shri A.A. Rahim (Kerala), associated himself with the Special Mention made by the hon. Member, Shri Tiruchi Siva.

### **Demand for conservation of mangroves in West Bengal**

SHRI SAMIK BHATTACHARYA (West Bengal): Sir, West Bengal's mangroves, particularly the iconic Sundarbans, are facing threats that may jeopardize both the environment and local community. These vital coastal ecosystems, renowned for their biodiversity and as a sanctuary for the Royal Bengal tigers, are experiencing significant degradation due to a combination of human activities and natural factors.

One of the primary drivers of mangrove destruction is the rapid expansion of aquaculture, especially shrimp farming. This practice often leads to the clearing of extensive mangrove forests, disrupting the delicate balance of these ecosystems. Additionally, industrial pollution and agricultural runoff introduces harmful chemicals and sediments, further deteriorating mangrove health. Climate change exacerbates the situation, with rising sea levels and increased frequency of cyclones causing erosion and saltwater intrusion. These changes not only weaken the mangroves' resilience but also reduce their capacity to act as natural barriers against storm surges, putting coastal communities at greater risk. Urbanization and infrastructural development also play a significant role. The decline of mangroves has far-reaching consequences, including loss of biodiversity, diminished fisheries, and increased vulnerability to natural disasters. It is imperative for the Government, locals, and environmental organizations to collaborate on sustainable management practices, enforce protective regulations, and promote awareness to preserve West Bengal's mangroves for future generations.